

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.


(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 13th October, 2015.

No. LR (A) 32/92/Pt.III/321 –The Governor of Meghalaya in exercise of the powers conferred by sub-section (3) of Section 24 of the Code of Criminal Procedure, 1973 is pleased to appoint the following Advocates as Assistant Public Prosecutor/Assistant Government Pleader for the Districts indicated against their names and with immediate effect upto 30.06.2015

<u>Name</u>		<u>District</u>
1. Shri Fivestarrison Suiam	-	Jowai
2. Shri Markos Surong	-	Jowai
3. Miss Bansharailin Kharshandi	-	Shillong
4. Miss Ralte Zohmangaihi	-	Shillong.


(L.M. Sangma)


Special Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/321-A,
Copy forwarded to: -

Dated Shillong, the 13th October, 2015.

1. Private Secretary to Deputy Chief Minister Incharge Law for favour of information.
2. Advocate General, High Court of Meghalaya, Shillong - 793001.
3. Additional Advocate General, High Court of Meghalaya.
4. The Director General of Police, Meghalaya.
5. The Deputy Commissioner, Jowai/Shillong/Nongpoh.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The Judge, Autonomous District Council Court, Shillong/Jowai.
9. The Superintendent of Police, Shillong/Jowai/Nongpoh.
10. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Assistant Public Prosecutor/Assistant Government Pleader shall not be paid retaining fees but only appearing fees etc. as laid down in O.M. No. LJ (B) 1/89/Pt.I/28 dt. 03.09.2004 and O.M. No. 1/89/Pt.I/33 dt. 28.03.2000.
11. The above Advocate concerned.
12. The Secretary, Shillong Bar Association, Shillong.
13. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
14. DEO, Law Department.
15. Law (B) Department.
16. Guard file.

By order etc.,


Special Secretary to the Government of Meghalaya,
Law Department.